

F. No. J-11017/34/2023 - Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 6th May, 2024

ORDER

With reference to this Department's Orders as mentioned under column- IV in table below, in respect of the Panel Counsels whose names are mentioned under column- II, their personal details as shown under column -V, stand modified as mentioned under column- VI:

Sl. No.	Name of Advocate	Court and category of panel	Order of empanelment and Sl. No. of Advocate therein	Personal details required to be modified	Personal details mentioned under column- V stand modified as:
I	II	III	IV	V	VI
1.	Rohin Oza	Group B Panel Counsel, Supreme Court of India.	J-11016/2/2024-Judl. dated 02.02.2024 Sl.No. 71	Name: Rohin Ojha	Name: Rohin Oza
2.	Prakarsh Airan	Government Pleader, High Court of Delhi.	J.-11017/26/2023 dated 13.03.2024 List A, Sl.No. 66	Name: Prakash Airan Email: prakash.airan@gmail.com	Name: Prakarsh Airan Email: prakarsh.airan@gmail.com
3.	Ritu Reniwal	Group B Panel Counsel, Supreme Court of India.	J-11016/2/2024-Judl. dated 02.02.2024 Sl.No. 70	Enrl No.: 91/2009 Email: ritureniwlaadvocate@gmail.com	Enrl No.: R/532/2013 Email: ritureniwaladvocate@gmail.com
4.	Trilok Singh Bisht	Senior Panel Counsel, CAT (PB) New Delhi	J.-11017/26/2023 dated 13.03.2024 List B, Sl. No.35	Name: Trilok Singh	Name: Trilok Singh Bisht

K. Ganes

[Signature]

2. Except the modifications as mentioned under column-VI in the table above, rest of the contents of the aforesaid Orders remain same.
3. Hindi version of this order will follow.



(Manindra Choudhary)
Assistant Legal Adviser (J)

Copy (through email) to:-

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/PSO to Additional Secretary (RSV)/Sr. PPS to Additional Secretary (ARR)/Sr. PPS to JS&LA (SA)/PSO to JS&LA (SSD)/PSO to JS&LA (AKA).
3. The Incharge, Central Agency Section, Supreme Court of India, New Delhi.
4. The Incharge Litigation (High Court/CAT) Section, New Delhi.
5. The Government Counsel/ Panelist mentioned in the table above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
8. Official / Spare copies.



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